

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 5257
TO BE ANSWERED ON 03.04.2023

Conference on Climate Change

5257. SHRI RATTAN LAL KATARIA

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a resolution has been adopted in the Conference held in Glasgow on Climate Change to get rid of polluting vehicles by 2040 and if so, the details thereof; and
- (b) whether it is proposed to remove high carbon emitting vehicles from the roads and increase the number of low carbon emitting vehicles in the country and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) There was no decision adopted by the Conference of the Parties to the United Nations Framework Convention on Climate Change (UNFCCC) at its 26th session (COP 26) or Conference of the Parties serving as the meeting of the Parties to the Paris Agreement at its 3rd session (CMA 3) at Glasgow, to get rid of polluting vehicles by 2040.

(b) India has introduced policies promoting faster adoption of electric mobility. To give an impetus to manufacturing and adoption of Electric Vehicles (EVs) in India, Government of India is implementing the following national flagship schemes:

(i) The Government notified Phase II of Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme for five years commencing from 1 April, 2019 with a total budgetary support of Rs. 10,000 crore. Under this scheme, incentives are provided to buyers in the form of an upfront reduction in the purchase price of electric vehicles.

(ii) Production Linked Incentive (PLI) Scheme for Automotive Sector: The Government approved the PLI Scheme in September 2021 for Automotive sector with a budgetary outlay of Rs. 25,938 crores. The scheme provides incentives up to 18% for electric vehicles.

(iii) PLI Scheme for Advanced Chemistry Cell (ACC): The Government approved PLI scheme for manufacturing of ACC in the country with a budgetary outlay of Rs 18,100 crore in May 2021. The scheme envisages establishment of competitive ACC battery

manufacturing set up in the country for 30 GWh. Additionally, 5 GWh of niche ACC technologies is also covered under the scheme.

(iv) The Ministry of Road Transport and Highways has formulated the Vehicle Scrapping Policy that includes a system of incentives/dis-incentives for creation of an ecosystem to phase out older, unfit polluting vehicles.
